

**OFFICE OF THE CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE
& DISTRICT JUDGE, BANKURA**

**Employment Notification No. 01/A - 2024
Dated Bankura, the 7th day of October, 2024**

In continuation of Employment Notification No. 01-2024 dated, Bankura, the 22nd day of May, 2024, the provisional lists of applicants, eligible for written test, list of applicants with warning and list of ineligible/disqualified applicants are hereby published. [Reference: 1. List of Eligible Applicants, 2. Warning List of Applicants and 3. Ineligible/Disqualified Applicants]

The applicants as per Warning List (Ref. List No. 2) are directed to submit the relevant/supportive documents with printed copy of filled in Application Forms before the learned Chairman, District Recruitment Committee, Judgeship of Bankura on and from **04.11.2024 to 08.11.2024 from 10:30 A.M. to 05:00 P.M.** with representation, if any. Such representations addressed to the Chairman, District Recruitment Committee, Judgeship of Bankura along with relevant/supporting documents shall be given in writing and the same shall be submitted **personally** within the stipulated time period for consideration by the District Recruitment Committee of this Judgeship, else the candidature of the applicants shall be treated as cancelled.

As per List No. 3, the applicants, ineligible for written test are also given time from **04.11.2024 to 08.11.2024 from 10:30 A.M. to 05:00 P.M.** for submission of objection, if any, in writing, addressed to the Chairman, District Recruitment Committee, Judgeship of Bankura along with relevant/supporting documents, **personally** within the stipulated time period for consideration by the District Recruitment Committee of this Judgeship.

The Applicants, who have found with multiple applications for different posts, in violation of the general instruction no. 3, mentioned in the website for online application, are directed to choose their options, for a single post, in writing, with proper identity proof along with all the relevant documents and the filled in application forms, **personally**, before the Chairman, District Recruitment Committee of this Judgeship within the above-mentioned time period, otherwise the candidature of the applicants shall be treated as cancelled.

Any representation through email or by post shall not be entertained.

Candidates who have applied under the categories of O.B.C - A and O.B.C. – B but not included as O.B.C - A or O.B.C. – B as per the directions of the Hon'ble High Court at Calcutta as directed vide Order dated 22.05.2024 in W.P.O. 60 of 2011 with W.P.A. 22145 of 2010, W.P.A. 8844 of 2020 with W.P.O. 1160 of 2013 with W.P.O. 578 of 2012 regarding O.B.C. Certificate will be treated as 'Unreserved' category.

For the date, time and venue of the written test, please check the official website of the Judgeship of Bankura regularly.

Find the links for the:

1. List of Eligible Applicants -

<https://cdnbbsr.s3waas.gov.in/s3ec02c20a7ce2a627ba838cfbff082db3/uploads/2024/10/2024100718.pdf>

2. Warning List of Applicants -

<https://cdnbbsr.s3waas.gov.in/s3ec02c20a7ce2a627ba838cfbff082db3/uploads/2024/10/2024100774.pdf>

3. Ineligible/Disqualified Applicants -

<https://cdnbbsr.s3waas.gov.in/s3ec02c20a7ce2a627ba838cfbff082db3/uploads/2024/10/2024100797.pdf>

Sd/- Manojyoti Bhattacharyya
Chairman,
District Recruitment Committee,
&
District Judge, Bankura
07.10.2024